COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 238 of 2015
Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015
Appeal No. 12 of 2016 & IA No. 24 of 2016

Dated 23rd November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

Appeal No. 238 of 2015

In the matter of :

Gujarat Granito Manufacturers Association …Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Ms. Swapna Seshadri for R-2 & R-3

Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015

In the matter of :

Essar Power Gujarat Ltd. …Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Appeal No. 12 of 2016 & IA No. 24 of 2016

In the matter of :

Essar Oil Ltd. **…Appellant(s)**
Vs.
Gujarat Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Sanjay Sen Mr. Sakie Jakharia
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava for R-1 Ms. Swapna Seshadri for R-2 & R-3

O R D E R

As agreed by learned counsel for the parties, list these matters for hearing on ***19.12.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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